Name of the Corporate Debtor: Worlds Window Estate (P) Ltd. Date of Commencement: 30.05.2024

## List of Creditors as on :27.02.2025

 $List of secured Financial Creditors \ (other \ than \ financial \ creditors \ belonging \ to \ any \ class \ of \ Creditors)$ 

Sl.	Name of creditor	me of creditor Details of claim received Details of claim admitted							Amount	Amount of any	Amount	Amount of claim	(Amount in ₹ )  Remarks, if any	
No.		Date of		Amount of claim	Nature of	Amount covered	Amount	Whether	% of voting	of	mutual dues, that	of claim	under	
		receipt	Amount claimed (in Rs.)	admitted	claim	by security	covered by	related	share in CoC	continge	may be set-off	not	verification	
			A THIOLIN CHIMICA (III KS.)			interest	guarantee	party?		nt claim		admitted		
1	Central Bank of India	12-06-2024	1,62,49,83,907	1,62,49,83,907	FC			No	20.189	NA	NA	Nil	Nil	Claim admitted
2	Bank of India	22-11-2024	1,37,38,04,394	1,37,38,04,394	FC			No	17.069	NA	NA	Nil	Nil	Revised Claim admitted
3	Bank of Baroda	13-06-2024	1,42,21,90,575	1,42,21,90,575	FC			No	17.67	NA	NA	Nil	Nil	Claim admitted on provisional basis
4	Prudent ARC Limited (acapacity as trustee of the Prudent Trust 114/25) Debt as signed from State Bank of India vide Assignment Agreement dt 26/02/2025	12-06-2024	89,98,76,988	89,98,76,988	FC			No	11.18	NA	NA	Nil	Nil	Claim admitted on provisional basis
5	Prudent ARC Ltd. (acting in its capacity as trustee of Prudent Trust 97/24)  Debt as signed from Hero Fincorp Ltd.	26-06-2024	13,82,38,857	13.82.38.857	FC			No	1.718	NA	NA	Nil	Nii	Claim admitted
6	Prudent ARC Limited (acting in its capacity as trustee of the Prudent Trust 102/25)  Debt as signed from Union Bank of India vide Assignment Agreement dt 10.02.2025	01-08-2024	24,73,77,037	24,73,77.037	FC			No	3.073	NA	NA	Nil	Nil	Claim admitted
7	Prudent ARC Limited (acting in its capacity as trustee of the Prudent Trust 108/25) Debt assigned from SRH Equipment Finance Limited	08-11-2024	2,34,22,45,315	2,34,22,45,315	FC			No	29.101	NA	NA	Nil	NA	Claim admitted  As per the onder dated 12.02.2025, passed by the Hon'ble NCLIT, Court IV, New Delhi, in IA No. 6067 in CP IB No. 427/ND/2023, the delay in submitting the claim by Prudent ARC Limited, acting as the tustee of Prudent Tinst 108/25, for the debt as signed from SREI Equipment Finance Limited, has been

Total claim of FC

8,04,87,17,073